

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:5506
ANSWERED ON:29.04.2010
INSURANCE CLAIMS BY RAILWAY
Singh Shri Bhupendra

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of the insurance company and the amount of premium paid by the Railways annually to it during the last three years;
- (b) the number of insurance claims made by the Railways during the said period;
- (c) the amount of the said claims paid by the insurance company; and
- (d) the amount of claims pending with insurance company as on date alongwith the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K. H. MUNIYAPPA)

(a) the details of the insurance company and the amount of premium paid by the Railways annually during the last three years are as under:

Year	Name of the Insurance Company	Amount of premium paid
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2007-08	ICICI Lombard General Insurance Company Ltd.	Rs. 34.72 Crores
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2008-09 Nil.

& 2009-10 No insurance cover has been taken after 20.9.08. However, payment of compensation to the victims of train accidents or untoward incidents does not get affected whether insurance cover is there or not. The Insurance cover bought from general Insurers is an internal mechanism to get the reimbursement of the compensation paid by the Railways.

(b) The number of insurance claims made by the Railways so far for train accidents / untoward incidents for the said period is as under:

2007-08 - 121

2008-09 - NIL
& 2009-10

(c) The amount of the said claims paid by the insurance company so far is as under:

2007-08 - Rs. 4.09 Crores

2008-09 - 10-NIL
& 2009

(d) The amount of claims pending as on date alongwith the reasons therefor is as under:

Year amount of claims pending Reasons therefor

2007-08 Rs. 0.40 Crores Balance payment is under process.

2008-09 NIL NIL
&2009-10